

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 12(ND)/2016  
CA NO.

CORAM:

PRESENT: SH. M.K.HANJURA  
Hon'ble Member(J)

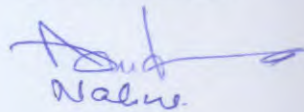

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY: Mr. Gajendra Singh Panwar & Anr.  
Vs.  
M/s. Girivar Hotel & Resort Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of  
the Companies Act 2013.

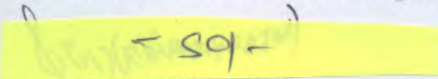
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

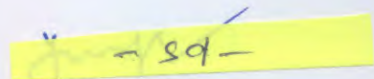
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAXENA	ADV	Petitioner	
2.	MS. NALINI	ADV		
1	MR P. K. BHALLA	ADV	R-1	
2.	D.K. BHALLA		R-2 & 3	
3	SALONI.			

**ORDERS**

Learned Counsel for the parties are present.

On the request of the Ld. Counsel, the matter is adjourned and be  
listed on 21.2.2017 for arguments.

  
(R. Varadharajan)  
Member (Judicial)

  
(M.K. Hanjura)  
Member (Judicial)